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Power Generation in Maharashtra

2398. SHRI DATTA MEGHE: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government propose to increase the power generation capacity in Maharashtra by utilising solar energy:
 - (b) if so, the details thereof;
- (c) whether any survey has been carried out in this regard: and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR):

- (a) and (b). The Ministry of Non-Conventional Energy Sources is implementing a solar photovoltaic programme in various States, including the State of Maharashtra. Under the programme, street lights, domestic lights, solar lanterns and power packs are being installed for power generation. 2941 street lighting systems, 72 domestic lighting systems, 3517 solar lanterns and 6.4 KW capacity power packs have so far been installed in the State of Maharashtra through the Maharashtra Energy Development Agency. Further projects will depend upon proposals received from the State Government subject to technical feasibility and availability of funds.
- (c) and (d). No such survey has been carried out. [English]

Government Nominees

2399. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

- (a) the details of the private sector corporations having Government nominees in their Boards of Directors at present;
- (b) the role of the Government representatives in these boards;
- (c) whether in view of the current economic liberalisation and relaxation of regulations and licences, the Government propose to discontinue nominating Government representatives in the Board of Directors of private sector corporations;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?
- THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (e). The information is being collected and will be laid on the Table of the House.

C.G.H.S. Dispensaries

2400. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the PRIME MINISTER be pleased to state: (a) the number of requests received for opening C.G.H.S. Ayurvedic and Homoeopathic Dispensaries at various places in the National Capital Region;

- (b) the decision taken by the Government on these requests; and
- (c) the places identified so far in NCR for opening of these dispensaries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA):
(a) Three requests have been received.

(b) and (c). The proposals for opening up of CGHS dispensaries are normally considered taking into account the largest concentration of Central Government Employees and Pensioners and the demands from beneficiaries. On the basis of above, Netaji Nagar and Faridabad have been identified/considered suitable for opening of Ayurvedic Units. Pitampura and Ghaziabad have been identified for opening of Homoeopathic Units.

Visit of Defence Scientists Abroad

- 2401. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :
- (a) whether a delegation of defence scientists went to U.S. to explore defence market;
 - (b) if so, the details and outcome thereof;
- (c) whether this delegation also visited companies in Israel, German, France and U.K.; and
- (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

- (b) A team recently visited USA to explore procurement of components/sub-assemblies and identified certain sources
 - (c) Yes, Sir.
- (d) The above team also visited these countries enroute for deriving full advantage of the visit for the same purpose.

Khadi and Village Industries Commission

- 2402. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :
- (a) the major schemes operated by the Khadi and Village Industries Commission with scheme-wise allocation and expenditure during the last three years, year-wise;

- (b) the number of beneficiaries of each scheme Statewise and year-wise during the last three years; and
- (c) the major problems faced by this economic sector and the steps taken for resolving them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) In addition to Knadi Programme, KVIC is implementing 96 Village Industries throughout the Country through different State/UT KVI Boards and its directly aided institutions. Government has sanctioned and released the following funds under plan to KVIC during the last 3 years.

(Rs. in Crores)

		1991-92	1992-93	1993-94
1.	Khadi Grant	49.00	59.00	57.00
2.	Khadi Loan	35.00	35.00	35.00
3.	V.I. Grant	19.00	16.00	19.00
4.	V.I. Loan	65.00	58.00	55.00

KVIC has spent the following amounts under the above heads during the last 3 years.

		Kha	di	V.I.	
S.No.	Year	Grant	Loan	Grant	Loan
1.	1991-92	62.37	11.70	35.82	76.14
2.	1992-93	76.05	25.25	21.17	72.23
3.	1993-94	67.43	19.66	25.62	59.46

- (b) The employment levels achieved at the end of each of the last 3 years in different States/UTs of the Country as a result of the above programme is given in the attached Statement.
- (c) Some of the major problems faced by KVI Sector are :
 - The products of this sector have not been able to compete effectively with the products of large scale industries.
 - (ii) Inadequate allocation of funds, non-availability of longer term funds for capital assets, working capital funds from financial institutions, banks and also nonhonouring of the eligibility certificates by banks issued to the various institutions by KVIC.
 - (iii) Delay in release of adequate funds by the Commission particularly rebate claim and reimbursement of interest subsidy to banks.
 - (iv) Application of various labour laws on this sector causing hardship to this sector.

A High Power Committee under the Chairmanship of Prime Minister which had been constituted to look into the whole gamut of KVI Sector and to suggest suitable measures for the sustained growth and development of this sector, has given its recommendations. Based on the recommendations of the HPC, an action plan has already been prepared and launched for implementation.

STATEMENT

Employment Levels in Different States/UTs during the Last 3 Years in KVI Sector

S.No	. Name of the State/U.T.	199	1-92	1992-93		1993-94	
		Khadi	V.I.	Khadi	V.I.	Khadi	V.I.
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0.30	2.97	0.32	3.02	0.32	3.05
2.	Arunachal Pradesh	-	0.01	-	-	*	*
3.	Assam	0.23	0.79	0.23	0.79	0.22	0.80
4.	Bihar	2.29	1.09	2.25	1.34	2.27	1.18
5.	Goa	-	0.05	-	0.05	-	0.06
6.	Gujarat	0.53	0.37	0.53	0.38	0.57	0.44
7.	Himachal Pradesh	0.39	0.39	0.44	0.40	0.42	0.41
8.	Haryana	0.10	0.50	0.08	0.52	0.08	0.53
9.	Jammu and Kashmir	0.29	0.53	0.27	0.55	0.35	0.57
10.	Karnataka	0.33	1.31	0.38	1.36	0.40	1.32
11.	Kerala	0.21	1.84	0.21	1.77	0.19	1.69
12.	Madhya Pradesh	0.18	0.60	0.17	0.75	0.16	0.76
13.	Maharashtra	0.15	4.28	0.19	4.43	0.19	4.62
14.	Manipur	*	0.38	•	0.38	•	0.39
15.	Meghalaya	•	0.10	-	0.10	•	0.12

Short Notice Question

Short Notice Question

1	2	3	4	5	6	7	8
16.	Mizoram	*	0.04	-	0.06	*	0.05
17.	Nagaland	*	0.04	-	0.05	•	0.05
18.	Orissa	0.03	1.27	0.02	1.61	0.03	1.28
19.	Punjab	0.72	0.70	0.82	0.71	0.75	0.74
20.	Rajasthan	1.53	2.49	1.59	2.32	1.62	3.21
21.	Sikkim	*	0.04	0.01	0.03	0.01	0.05
22.	Tamil Nadu	0.82	8.71	0.83	9.15	0.85	9.49
23.	Tripura	0.01	0.43	0.01	0.40	*	0.44
24.	Uttar Pradesh	5.54	4.50	5.55	5.18	4.90	5.38
25.	West Bengal	0.52	2.31	0.52	2.43	0.51	2.51
26.	Andaman and Nicobar Islands	*	*	-	-	-	*
27.	Chandigarh	-	0.01	-	0.01	-	0.01
28.	Dadar and Nagar Haveli	-	-	-	-	-	-
2 9.	Delhi	0.02	0.13	0.02	0.16	0.02	0.18
30.	Daman and Diu	-	-	-	-	-	-
31.	Lakshadweep	-	-	-	-	-	*
32.	Pondicharry	0.01	0.03	0.01	0.03	0.01	0.03
	Total	14.20	35.91	14.45	38.00	13.87	39.36

^{*} Less than 500

[Translation]

Solar Energy Programme in Gujarat

2403. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state :

- (a) the details of assistance provided during the last three years for solar energy programme in Gujarat;
- (b) whether the Government have conducted any assistance regarding targets fixed for implementation of these programmes and achievements thereof;
 - (c) if so, the details thereof;
- (d) whether the Government have found any irregularities in implementation of these programmes;
 - (e) if so, the details thereof; and
- (f) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) The financial assistance provided by the Government for solar energy programme (solar thermal and solar photovoltaics) to the State of Gujarat during the last three years is given below:

(Rupees in lakhs)

S.No. Year		Solar Thermal Programme	Solar Photovoltaic Programme	
1.	1991-92	148.56	•	
2.	1992-93	18.96	4.50	
3.	1993-94	-	2.00	

- (b) and (c). Targets have been fixed only for the extension component and not for the demonstration component of the solar energy programme. The assessment of achievements against the target fixed in respect of the extension programme is carried out regularly. A statement of the achievements against the targets for Gujarat in Solar Thermal Programme and achievements under solar photovoltaic demonstration programme is given in the enclosed Statement.
- (d) No specific irregularities in implementation of solar energy programme funded by this Ministry have come to the notice of the Government.
 - (e) and (f). Does not arise.

STATEMENT

(i) Physical Targe	ets (T) and Achieveme	ents (A)	of Solar				
Cooker Progra	amme in Gujarat :						
(Figures in Numbers)							
1991-1992	1992-1993	1993	-1994				
Т 1 Д	T A	Т	Α				

3000 2930 4000 1898 4000 1123